

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

**O.P. No. 1 OF 2011**

**Dated : 13<sup>th</sup> August, 2014**

In the matter of

Tariff Revision  
(Suo-Motu action on the letter  
Received from Ministry of Power)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 28.08.2014.

**COURT MASTER**